GOVERNMENT OF INDIA MICRO, SMALL AND MEDIUM ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:923 ANSWERED ON:11.12.2013 DISBURSEMENT OF LOANS Singh Rajkumari Ratna

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether loans under the Pradhan Mantri Rozgar Yojana are not being disbursed to the youths in various States including Uttar Pradesh;

(b) if so, the details thereof and the reaction of the Government thereto;

(c) the quantum of loan given to youths in Uttar Pradesh under the said scheme during each of the last three years and the current year and the targets fixed/achieved during the said period; and

(d) the steps taken by the Government to achieve the said targets and to disburse the funds under PMEGP in a proportionate manner?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI K.H. MUNIYAPPA)

(a)&(b) Prime Minister's Rojgar Yojana (PMRY) has been discontinued with effect from 2008-09 and a new credit-linked subsidy scheme named Prime Minister's Employment Generation Programme (PMEGP) is being implemented since 2008-09 with Khadi and Village Industries Commission (KVIC) as nodal agency at the national level in the country including Uttar Pradesh for employment generation, by setting up of micro-enterprises in the non-farm sector. Under PMEGP, general category beneficiaries can avail of margin money subsidy of 25% of the project cost in rural areas and 15% in urban areas. For beneficiaries belonging to special categories such as scheduled castes, scheduled tribes, OBCs, minorities, women, ex-servicemen, physically handicapped, beneficiaries belonging to North Eastern Region, hill and border areas, etc., the margin money subsidy is 35% in rural areas and 25% in urban area. The maximum cost of project is rS 25 lakh in the manufacturing sector and RS 10 lakh in the service sector.

(c) The release of margin money subsidy which is treated as target as also the achievements in term of the margin money subsidy utilized, the corresponding number of projects assisted and estimated employment generated during the last three years and current year under PMEGP in Uttar Pradesh is given below:

Year Margin Margin Number of Estimated money money projects employment subsidy subsidy assisted generated released utilized# (No.of persons) (Rs. lakh) (Rs. lakh)				
2009-10	9739.75	13168.98	4161	41728
2010-11	13848.08	13360.58	4462	45019
2011-12	18851.45	18599.43	5569	59901

2013-14 9381.67 889.78 283 2716

(upto 14.11.2013)

including un-utilized balance funds of previous year.

(d) Although KVIC is the nodal agency for PMEGP at the national level, the role of State Governments/Union Territories is crucial in achieving the targets as the beneficiaries and projects are selected by the District level Task Force Committee (DTFC) headed by the District Magistrate/Collector and the scheme is also reviewed at the State level Bankers Committee by senior functionaries of the State Governments/Union Territories. Central Government has been providing necessary funds, policy inputs and guidance to KVIC for achieving the targets. Intensive monitoring of the scheme and periodic interaction with Banks are also carried out at various levels by KVIC and at national level by the Ministry, in addition to 100% physical verification of the units assisted.

Ministry of MSME has also asked KVIC to constitute District-level Advisory Committee in all Districts under the Chairmanship of Member of Parliament of Lok Sabha for effective monitoring of the scheme.

In addition, KVIC has undertaken awareness camps, workshops, exhibitions, etc at State and district levels to further popularize the scheme.